

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
SHREE GANESH STAMPINGS PRIVATE LIMITED**

Sl. No.	Particulars	Details
1.	Name of Corporate Debtor	Shree Ganesh Stampings Private Limited
2.	Date of incorporation of corporate debtor	12/01/2010
3.	Authority under which corporate debtor is incorporated/ registered	ROC – Pune
4.	Corporate Identity number / Limited Liability Identity number of corporate debtor	U31902PN2010PTC135299
5.	Address of the registered office and principal office (if any) of corporate debtor	Plot No L-135/5/2, MIDC Industrial Area Ahmednagar - 414111
6.	Date of closure of insolvency resolution process	05/09/2022
7.	Liquidation commencement date of corporate debtor	06/09/2022 (Order received by the Liquidator on 12/09/2022)
8.	Name and the registration number of the liquidator	Fanendra H Munot Registration no.: IBBI/IPA-001/IP-P00515/2017-18/ 10916 AFA valid till 23/12/2022
9	Address and e-mail of the liquidator, as registered with the Board	6 th Floor, Mafatlal House Building, H T Parekh Marg, Backbay Reclamation, Mumbai – 400020. E-mail: fhmunot@gmail.com
10	Address and e-mail to be used for correspondence with the liquidator	5th Floor, Labhade Prestige, Off Karve Road, Deccan Gymkhana, Pune 411004. E-mail: liquidation.ganesh@gmail.com Cell: 7378559292
11	Last date for submission of claims	12/10/2022

Notice is hereby given that the Hon’ble National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of the Shree Ganesh Stampings Private Limited on 06/09/2022 (date of receipt of order: 12/09/2022).

The stakeholders of Shree Ganesh Stampings Private Limited are hereby called upon to submit a proof of their claims, on or before 12/10/2022, to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

CA Fanendra H Munot
Liquidator
In the matter of Shree Ganesh Stampings Private Limited

Date: 12/09/2022
Place: Pune